COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction) Appeal No. 223 of 2017

Dated: 11th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of: Bihar Industries Association Vs.				Appellant(s)
Bihar Electricity Regulatory Commission & Anr.			••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Krishna Kant Dubey Mr. Suraj Samdarshi		
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Mr. Raunak Jain for R-1		
		Mr. M. G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya for R-3		

<u>ORDER</u>

Learned counsel for respondent No.1 states that he will be taking steps to file reply today. He may file the same after serving copy on the other side.

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 26.10.2017 after serving copy on the other side.

List the matter on <u>13.12.2017</u>. Tag to Appeal Nos. 117 & 118 of 2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson